



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,20th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)(Suo Moto)/8/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
2	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	WITH I.A.(Civil)/3787/2023 in WA/287/2023	STATE OF ASSAM AND ANR Versus DIPAK GOGOI,	MR. D NATH	
	WITH I.A.(Civil)/1396/2024 in WA/287/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU GA, ASSAM
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
	WITH I.A.(Civil)/3666/2024 in WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
4	WA/401/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	PP, ASSAM

WITH
[I.A.\(Civil\)/3670/2024](#)
in WA/401/2024

RANA DEV SAIKIA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. D DAS SR. ADV
MR S KHOUND
MR H K NATH
MR. K MOHAMMED

MR. M MAHANTA(FOR
CAVEATOR)
SC. FOREST

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

5 [PIL/40/2024](#)

SUJIT KUMAR CHANDA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. N H BARBHUIYA
MS. N.A. LASKAR
MS. S. DEY

GA, ASSAM
SC. AGRICULTURE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

6 [WA/336/2024](#)

CAVT. NO.08662/024,

DR JIBENDU DUTTA
Versus
THE STATE OF ASSAM AND ANR

MR B D DAS
MR. B PURKAYASTHA
J.P. BARUAH

SC, ELEM. EDU
MR. S BORA, SC, SCERT
MR. S HAZARIKA
FOR CAVEATOR
SC, FINANCE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

7 [WP\(C\)/2971/2024](#)

SUNIL BASFORE
Versus
THE GAUHATI HIGH COURT AND ANR

MR. R P KAKOTI SR. ADV.
MR A B DEY
MR. S SUTRADHAR

SC, GHC

- FINAL DISPOSAL AT ADMISSION STAGE -

8 [WA/343/2023](#)

THE AYURVEDIC DOCTORS ASSOCIATION
AND 2 ORS
Versus
THE STATE OF ASSAM AND ANR.

MR. K N CHOUDHURY
MISS. R R KAKATI
MR. D J DAS
MS N MAHANTA
N GAUTAM

SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/572/2023	AKHTAR HUSSAIN Versus MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
2	Cont.Cas(C)/704/2024	SRI PRASENJIT ROY AND 5 ORS Versus SMTI MAMATA HOJAI, AES	MR. D A KAIYUM MR E HUSSAIN	
3	Cont.Cas(C)/705/2024	SRI RAMENDRA NATH BASHYA Versus SRI KAMALESHWAR CHOUDHURY,	MR G K DEKA MR C GOGOI MR. A M BARUAH	
4	WP(C)/6854/2024	MD. ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS. (A)	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, SEC. EDU.
5	WP(C)/6860/2024	UPEN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WP(C)/6867/2024	MD. JOHIRUL ISLAM @ JAHIRUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
7	WP(C)/6879/2024	ABDUS SALAM SK. AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR D C NATH MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6904/2024	MRINAL SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A U CHOUDHURY MR S ISLAM	SC, SEC. EDU. SC, BTC

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3904/2024	AJIT DAS Versus THE UNION OF INDIA	MR U CHAUDHURY MR. T K DAS MR R TALUKDAR MS D BARUAH MR. S BASUMATARY P. NATH DR AZIZ KHAN	SC, NCB
2	Bail Appln./3909/2024	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
3	Bail Appln./3911/2024	WILSON HASDA ALIAS TUDU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
4	Bail Appln./3912/2024	HAZARAT ALI ALIAS HAZRAT ALI AHMED Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./3916/2024	ABU TAHER Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
6	Bail Appln./3917/2024	MORTAZA ALIA @ ARIYAN AHMED Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
7	Bail Appln./3918/2024	ABU HANIFA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	Bail Appln./3920/2024	RAHIM UDDIN Versus THE STATE OF ASSAM	MD S HUSSAIN MR M Z SHAH	PP, ASSAM
9	Bail Appln./3921/2024	AMAZADUL HUSSAIN MAZUMDER Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M H LASKAR M. HOSSAIN	SPL. PP, C.B.I.

10	Bail Appln./3924/2024	AZADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	Bail Appln./3926/2024	JABBAR KHAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
MOTION				
12	AB/3298/2024 FIXED	NASIR UDDIN AHMED @ NASIR ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
13	AB/3368/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR. P DUTTA MR W R MEDHI	PP, ASSAM
14	AB/3370/2024	SMTI SANAKA BISWAS Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
15	AB/3372/2024	DUDHMEHER KHATUN @ DUDHNEHER Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
16	AB/3374/2024	KOWSAR ALOM Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
17	AB/3379/2024	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
18	AB/3382/2024	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
19	AB/3385/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
20	AB/3386/2024	Haidar Ali Versus THE STATE OF ASSAM	MD. I HUSSAIN MR. A Z AHMED	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY)	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./1831/2024 WITH CASE RECORD(SCANNED COPY)	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
23	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
24	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY)	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./2448/2024 WITH CASE RECORD(SCANNED COPY)	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	Bail Appln./2478/2024 WITH CASE RECORD(SCANNED COPY)	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./3021/2024 WITH CASE RECORD(SCANNED COPY)	ICHUB ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM

28	Bail Appln./3481/2024 WITH CASE RECORD(SCANNED COPY)	NASIR HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
29	Bail Appln./3585/2024 B/O	SANJAY PEGU AND ANR Versus THE STATE OF ASSAM	MR. S MILI	PP, ASSAM
30	Bail Appln./3616/2024 FIXED	SACHINDRA BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
31	Bail Appln./3704/2024 FIXED	SHRI KANGKAN DAS Versus THE STATE OF ASSAM,	MR A DEKA	PP, ASSAM
32	Bail Appln./3710/2024 FIXED	ALARATDIN ALI@ RAHUL ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
33	Bail Appln./3744/2024 FIXED	KORIM SEIKH @ ABDUL KORIM Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
34	Bail Appln./3753/2024 WITH OFFICE NOTE, (ASSIGNED BY HON'BLE THE CHIEF JUSTICE)	DEEPALI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MS G DEKA	PP, ASSAM SC, CBI
35	Bail Appln./3758/2024 FIXED	ASHIM ADIKARI @ ASHIM ADHIKARY Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM

BAIL HEARING

36	AB/2466/2024 WITH OFFICE NOTE	DINESH CHANDRA ROY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, CBI
37	AB/2925/2024 WITH CASE RECORD(SCANNED COPY)	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
38	AB/3039/2024 WITH OFFICE NOTE, FIXED	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./437/2024	DEBAJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/1262/2024 in Crl.A./437/2024	DEBAJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
2	Crl.A./140/2022 2 Y 6 M 23 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
	WITH I.A.(Crl.)/355/2022 in Crl.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
3	Crl.A./141/2022 2 Y 6 M 23 D :	DINKU DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
	WITH I.A.(Crl.)/850/2023 in Crl.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
4	Crl.A./113/2023 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	KARAM ALI Versus STATE OF ASSAM AND 3 ORS.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR S N ADHYAPAK (R-2,3,4) MS B DAS (R-2,3,4) PP, ASSAM
5	Crl.A./273/2023 1 Y 6 M 27 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR A TIWARI (R-2) PP, ASSAM

	WITH I.A.(CrI.)/647/2023 in CrI.A./273/2023	NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR A TIWARI (R-2) PP, ASSAM
6	CrI.A./433/2023 WITH OFFICE NOTE, LCR 4 FILES	MOMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MS. M NEOG	MS. M BORAH (R-2) PP, ASSAM
7	I.A.(CrI.)/1270/2023 WITH OFFICE NOTE in CrI.A./13058/2023	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus KHAIRUL ISLAM (A-2)	MR. R K D CHOUDHURY SC, NIA	MR B PRASAD (r-1,2,3) MR K K KALITA MS. G DEKA (r-1,2,3) MR P J BORAH (r-1,2,3)
	WITH CrI.A./13058/2023 (Filing Number)	THE STATE (NATIONAL INVESTIGATION AGENCY MINISTRY OF HOME AFFAIRS, GOVT OF INDIA) Versus KHAIRUL ISLAM AND 2 ORS.	MR. R K D CHOUDHURY	
8	CrI.A./57/2024 WITH LCR 4 FILES	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
	WITH I.A.(CrI.)/390/2024 in CrI.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
9	I.A.(CrI.)/257/2024 WITH LCR 5 FILES, P.B.-2, B/O in CrI.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
	WITH CrI.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. A ALAM MR S K CHHETRY	PP, ASSAM
10	WITH CrI.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
	WITH I.A.(CrI.)/843/2024 in CrI.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
11	I.A.(CrI.)/469/2024 LCR 3 FILES in CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA	PP, ASSAM
12	I.A.(CrI.)/808/2024 LCR 4 FILES, P.B.-2 in CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS	PP, ASSAM
	WITH CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,20th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6111/2024 B/O	NAYEB ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/6857/2024	MD ALALUDDIN @ ALAUDDIN @ ALLAUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/6902/2024	AZIBUR RAHMAN @ AJIBUR RAHMAN Versus UNION OF INDIA AND 6 ORS. (G)	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
4	WP(C)/6909/2024	MALEKA KHATUN @ MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
5	WP(C)/1255/2021 WITH LCR	MD. HATEM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/2911/2021 WITH LCR	FULBHANU BIBI @ PHULVANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MR. Y ALI	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/2997/2021 WITH LCR	FIRUJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3081/2021 WITH LCR	GOLAPI BIBI Versus THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/4626/2024 WITH LCR	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3051/2024 in WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ORDERS

10	I.A.(Civil)/3974/2024 WITH LCR in WP(C)/3425/2024	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/3425/2024	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WITH WP(C)/3424/2024	MUSST HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/708/2024	RENUKA KHAKHALARY AND 25 OTHERS Versus KAMALJIT TALUKDAR, ACS	MR. A M KHAN MR S PRODHANI	
2	WP(C)/6180/2024 FIXED	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO SC, P H E
	WITH I.A.(Civil)/3969/2024 in WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, P H E SC, DIMA HASAO SC, FINANCE
3	WP(C)/6856/2024	AMIT RAJ CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SMITH MR. A K BARUAH MR. R A PRAMANIK	GA, ASSAM
4	WP(C)/6858/2024	JAYANTA KUMAR SARMA Versus THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	SC, KKHSOU DY.S.G.I.
5	WP(C)/6872/2024	HARI PRASAD BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
6	WP(C)/6878/2024	RUDRA KANTA MAHANTA Versus UNION OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	DY.S.G.I. SC. BOKAJAN CEMENT CORPN.
7	WP(C)/6886/2024 B/O	PUTULI BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR S P DAS MS C BORA MS. S BAISHYA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
8	WP(C)/6903/2024	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	DY.S.G.I.
9	WP(C)/6908/2024	RINA GANJU Versus THE STATE OF ASSAM AND 7 ORS.	MS. G BORAH	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE
10	WP(C)/6910/2024	JOHN LENTHANG AND ANR. Versus THE UNION OF INDIA AND 35 ORS. (F)	DR G J SHARMA MR S NATH MS R MEDHI	DY.S.G.I.

ORDER (IMPLEADMENT OF PARTY)

11	I.A.(Civil)/3956/2024 in WP(C)/6390/2024	DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 39 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
	WITH WP(C)/6390/2024	DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MR. K K PARASAR (R-1 TO 5 (C.G.C)) DY.S.G.I.
12	I.A.(Civil)/3985/2024 B/O in WP(C)/5766/2024	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 5 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC SC, AEGCL
	WITH WP(C)/5766/2024	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC SC, AEGCL
ADMISSION				
13	WP(C)/4288/2023 FIXED	INDRAJIT RAJKHOWA AND 7 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MS. B SARMA DY.S.G.I.
14	WP(C)/6317/2023	VINOD KUMAR MEENA Versus THE UNION OF INDIA AND 8 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR H GUPTA DY.S.G.I.
15	WP(C)/7189/2023 FIXED	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
16	WP(C)/7255/2023 B/O	KANIKA SWARGIARY Versus THE UNION OF INDIA AND 4 ORS	MR. A PAUL	DY.S.G.I.
17	WP(C)/1107/2024 B/O	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
ORDERS				
18	I.A.(Civil)/3952/2024 in WP(C)/1223/2023	FOOD COPORATION OF INDIA AND 8 ORS Versus BINDESWARI SINGH AND 11 ORS	MR. S K CHAKRABORTY MR A CHAKRABORTY SC, F C I	MR A DASGUPTA MS B DAS
	WITH WP(C)/1223/2023	BINDESWARI SINGH AND 11 ORS Versus FOOD COPORATION OF INDIA AND 8 ORS	MR A DASGUPTA MS B DAS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
HEARING				
19	WP(C)/53/2015 FIXED	HAV. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3427/2017	PRAMOD DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
2	WP(C)/6808/2018 WITH OFFICE NOTE	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR B P BORAH MR P J DUTTA MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
3	WP(C)/3562/2020	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
4	WP(C)/76/2022 WITH RECORDS	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R- 2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
5	WP(C)/515/2022 B/O	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
6	WITH WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)

7	WP(C)/3123/2023	TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
8	WP(C)/5809/2023	SANDIPON GHOSH AND 16 ORS Versus THE GAUHATI HIGH COURT	MR D K DAS MR H BETALA MR C KUMAR	SC, GHC
9	WP(C)/6706/2023	SANTANA GHOSH Versus THE GAUHATI HIGH COURT AND 5 ORS	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	MR. M K CHOUDHURY(R-6) MR P BHARDWAJ(R-6) MR. M SARMA(R-6) MS. ANASUYA C(R-6) SC, GHC

ORDERS

10	WP(C)/7357/2018 FIXED	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. A CHAMUAH MS. T HAZARIKA MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
11	MC/42/2024 IN WP(C)/4982/2017 (D/O) in WP(C)/4982/2017	AHAMMAD ALI Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM
12	Cont.Cas(C)/145/2024 FIXED	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	MR D KALITA(R-1) MR. D NATH(R-1) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) MR B SAIKIA(R-2) O ASSUMI(R-1)
13	I.A.(Civil)/3946/2024 in WP(C)/5862/2023	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, SEC. EDU. SC, SEBA

WITH

[WP\(C\)/5862/2023](#)

SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA
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17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
	WITH			
2	WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
3	Cont.Cas(C)/667/2024 FIXED	SMT. DEEPA GOGOI Versus SANTOSH KUMAR YADAV AND 6 ORS.	MR. P MAHANTA MS. M BORGHAIN M DAS	
4	WP(C)/6329/2024 FIXED	MONIKA PATOWARY BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	GA, ASSAM SC, REVENUE
	WITH			
5	WP(C)/6118/2024	NAZRIN KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MR. S NAG MR. N D SARMA	GA, ASSAM SC, REVENUE
	WITH			
6	WP(C)/6531/2024	USHA SARKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
	WITH			
7	WP(C)/6563/2024	SUNIL RAJBANGSHI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM SC, REVENUE
8	WP(C)/6464/2024 FIXED	JINTU BORA @ JINTO BORAH Versus MEMBER NO.3, MOTOR ACCIDENT CLAIMS TRIBUNAL	MR. R Deka S I AKAND	GA, ASSAM MR H K DAS
9	WP(C)/6688/2024 FIXED	BISHU DEBNATH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, REVENUE

10	WP(C)/6749/2024 FIXED	DIPALI BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
11	WP(C)/6837/2024 B/O	SABHA RAM BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
12	WP(C)/6846/2024 WITH OFFICE NOTE	M/S BLB MERCANTILE AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I.
13	WP(C)/6851/2024	SRI ANAL KUMAR SARMAH Versus UNION OF INDIA AND ORS	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
14	WP(C)/6855/2024	HAKIM ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
15	WP(C)/6863/2024	ASRAFUL ALOM MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
16	WP(C)/6864/2024	ABDUR ROHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
17	WP(C)/6868/2024 WITH OFFICE NOTE	GATTANI INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, TAXES
18	WP(C)/6874/2024	SUBHASH MEDHI AND ANR Versus THE BARANGABARI SAMABAI SAMITTEE LTD AND ORS	MR. A J HAZARIKA MR D HAZARIKA	SC, CO OP GA, ASSAM
19	WP(C)/6876/2024	SWARUP JYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/6885/2024	JINNA HUSSIAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA MR. K K BORDOLOI	GA, ASSAM SC, REVENUE
21	WP(C)/6895/2024	M/S COASTAL PROJECTS LTD 237 Versus UNION OF INDIA AND 4 ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA	DY.S.G.I.
22	WP(C)/6906/2024	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, OIL
ORDER (STAY VACATING)				
23	I.A.(Civil)/3949/2024 in WP(C)/534/2024	THE CHAIRMAN Versus HABIBAR MOLLAH,	MR. B HALDAR MS S. BASAK	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/534/2024	HABIBAR MOLLAH Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 11 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER MR M Z RAHMAN	MR S DUTTA (SC, P&RD) GA, ASSAM MR. B HALDAR (r-5) R L CHUTIA (r-5) MS S. BASAK (r-5)

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
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23)	MR. S P ROY	20-12-2024	To	20-12-2024



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[For Friday,20th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RFA/82/2018 CAVT. NO.0591/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
2	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
3	I.A.(Civil)/564/2023 in FAO/51/2022	INDIA CLUB, GUWAHATI AND 4 ORS. Versus BINOD DAS	MR. N BHARALI	MR. D MOZUMDER
	WITH FAO/51/2022	BINOD DAS Versus INDIA CLUB, GUWAHATI AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. M K CHOUDHURY S ALI (r-3) S ALI (r-3) MR. N BHARALI (R-1,2,3,4,5) MR. A BARKATAKI MR. R BARUAH (R-1,2,3,4,5) MR A RAHMAN (r-3) MS G Gayan (R-1,2,3,4,5)
MOTION (BA)				
4	Bail Appln./3866/2024	AYODHA PRASAD Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

MOTION

5	CRP/138/2024	TRINATH NAYAK Versus LOBO NAYAK AND 3 ORS	MR J PAYENG MR M CHETIA MS A PAYENG	
6	CRP(IO)/534/2024	KESHAB KR. DEKA Versus JAMAL KHAN AND ORS	MR S KHOUND MR. K MOHAMMED MS. S. SAIKIA	
7	CRP(IO)/535/2024	SANDEEP AGARWALLA Versus M/S RAMSHAI BHURAMAL AND 5 ORS.	MR. S J SARMAH MR. R J DAS	
8	CRP(IO)/537/2024	SAYED IMADADUL ISLAM AND 3 ORS Versus SAYED AKHIRUL ISLAM AND 3 ORS	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
9	CRP(IO)/538/2024	BASANTI PHANGSO Versus NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	
ADMISSION				
10	WP(C)/5994/2024 PART-HEARD	PRABHAT CHANDRA DAS Versus STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
11	WP(C)/8175/2022 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
12	Test.App./14/2024	APARAJITA BORDOLOI Versus XXXX	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
13	CRP(IO)/331/2024 FIXED	MANGAL SARKAR Versus MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI
14	MACApp./634/2024	ORIENTAL INSURANCE COMPANY LTD Versus NISHA RANI BEGUM AND 5 ORS	MR. R C PAUL	
	WITH I.A.(Civil)/3983/2024 in MACApp./634/2024	ORIENTAL INSURANCE COMPANY LTD Versus NISHA RANI BEGUM AND 5 ORS	MR. R C PAUL	
15	WP(C)/3723/2024 FIXED	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
16	WP(C)/3875/2024 FIXED	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
BAIL HEARING (BA)				
17	Bail Appln./2194/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD RAY Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
18	Bail Appln./2702/2024 WITH CASE RECORD(SCANNED COPY)	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
ORDERS				
19	FAO/57/2024 PART-HEARD	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR(R-1,2)
	WITH I.A.(Civil)/2213/2024 in FAO/57/2024	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	
20	CRP(IO)/407/2024	JIL HUSSAIN AND 7 ORS Versus NURUL ISLAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)

21	CRP(IO)/273/2024 WITH OFFICE NOTE	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS
	WITH I.A.(Civil)/3224/2024 in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS Versus MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
22	WP(C)/3389/2024 FIXED	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U
HEARING				
23	RSA/394/2017 WITH LCR, FIXED	SMTI NILIMA DUTTA and 3 ORS Versus SMTI OM LAKHI BURAGOHAİN and 11 ORS	MR. N ALAM MR A SHARMA MR.S U AHMED MR K JAIN MR A HAWARI	MR. A SARMA MR. B CHOUDHURY MR. K KALITA

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,20th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/706/2024	SHRI MANOJ KUMAR CHAUHAN Versus SHRI MEGHA NIDHI DAHAL	MR. K SINGHA MS N BEGUM M DEVI	
2	WP(C)/6760/2024 FIXED	M/S HILL VIEW AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MR. A R GOGOI MR M C KAKOTI MR. D J KAPIL	GA, ASSAM
3	WP(C)/6852/2024 FIXED	SRI DEEPAK KUMAR AND ANR Versus UNION OF INDIA AND ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	DY.S.G.I. SC, SEC. EDU. SC, SSA
4	WP(C)/6853/2024	DIPAK KUMAR DAS Versus THE BHARAT PETROLEUM CORPORATION LTD AND 6 ORS	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR S DAS W AHMED	SC, GAD DY.S.G.I. SC, BPCL
5	WP(C)/6859/2024 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
6	WP(C)/6861/2024 B/O	MOYNAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
7	WP(C)/6869/2024 B/O	M/S ANAM ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/6882/2024	RAHUL BRAHMA BORDHAN Versus BODOLAND TERRITORIAL COUNCIL AND 04 ORS.	MRS. B GOGOI MR. A SARMAH MS M BORAH	SC, BTC SC, AFDC
9	WP(C)/6893/2024	DESHIRING KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI	SC, AGRI. DEPARTMENT SC, N C HILLS
10	WP(C)/6911/2024	ANAND SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM SC, APDCL
11	WP(C)/6912/2024	SHRI RAJESH KUMAR JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR H K NATH A J KASHYAP	SC, ATEPFO GA, ASSAM

12	WP(C)/6913/2024 B/O	GARG BROTHERS AND ANR Versus THE UNION OF INDIA AND ORS	MR. R M DEKA MS N MAHANTA N GAUTAM	DY.S.G.I.
ADMISSION				
13	WP(C)/4970/2020 FIXED	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	WITH I.A.(Civil)/3693/2024 in WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC
14	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
15	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
16	WP(C)/3345/2024 FIXED	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
	WITH WP(C)/5338/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
	WITH WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
19	WP(C)/3718/2024 FIXED	JAYPRAKASH BARMON AND 73 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, K A A C SC, REVENUE
20	WP(C)/5117/2024 FIXED	SANJAY CHAUHAN AND 242 ORS. Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, K A A C SC, REVENUE
ORDERS				
21	WP(C)/3611/2023 FIXED	MINARA BEGUM Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,20th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(Civil)/3328/2022 IN RSA 194/2018(D/O) in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)
MOTION (BA)				
2	Bail Appln./3645/2024 WITH OFFICE NOTE, FIXED	MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
3	Bail Appln./3906/2024	NAJRUL ISLAM @ NOZIRUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
4	Bail Appln./3910/2024	MD JAHIR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
5	Bail Appln./3913/2024	PRASANTA SAIKIA Versus THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
6	Bail Appln./3915/2024	SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
7	Bail Appln./3919/2024	MD MOSTUFA HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
8	Bail Appln./3922/2024	ALI HUSSAIN Versus THE STATE OF ASSAM	MR J RAHMAN K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
9	Bail Appln./3923/2024	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
10	Bail Appln./3927/2024	MOHAMMAD DANISH Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM

MOTION

11	AB/3068/2024	ABDUL LATIF @ ABDUL LOTIF AND ANR. Versus THE STATE OF ASSAM	MS N KHATUN	PP, ASSAM
12	AB/3082/2024	AKHTER HUSSAIN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
13	AB/3380/2024	NAYAN JYOTI BARMAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR D.S. BHATTACHARYA	PP, ASSAM
14	AB/3381/2024	MEGHNATH BARMAN @ RUPATAN BARMAN Versus THE STATE OF ASSAM	MS. S BORA MR. P BORAH	PP, ASSAM
15	AB/3383/2024	RAJU HAZARIKA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
16	AB/3384/2024	MANIK MAZUMDAR Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
17	AB/3389/2024	MOSTAQUE MD MOKSEDUR HASSAN @ MUSTAQ MD MOKSADUL HASSAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
18	AB/3390/2024	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY)	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
20	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY)	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./3591/2024 FIXED	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
22	Bail Appln./3724/2024 FIXED	MUBARAK ALI @ BABLU Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
23	Bail Appln./3751/2024 FIXED	HIRAK JYOTI BHARALI Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
25	AB/1289/2024 FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	AB/2284/2024 FIXED	NIBIR KUMAR KHOUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
27	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
28	AB/3088/2024 FIXED	SAHALOM SK AND 7 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM

29	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
30	AB/3102/2024 FIXED	MANOJ KUMAR CHETRY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
31	AB/3111/2024 FIXED	KRISHANGA MEDHI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. B J TALUKDAR	PP, ASSAM
32	AB/3128/2024 FIXED	RAJANI BARMAN Versus THE STATE OF ASSAM	K SHIKDER N. UDDIN SK ABDULLAH	PP, ASSAM
33	AB/3132/2024 FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	PP, ASSAM
34	AB/3184/2024 FIXED	MONNAF ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S RAHMAN A S CHOUDHURY	PP, ASSAM
35	AB/3228/2024 FIXED	SRI PRANJAL PRASAD Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./347/2009 CRL.PET. 347/2010(D/O), FIXED	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
2	WITH Crl.Rev.P./323/2009	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
3	Crl.Rev.P./444/2009 FIXED	XXX Versus IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR. P CHOUDHURY (R-3, R-4, R-6, R-7, R-9) MR. N ANAND (R-1) MR.U K BARMAN (R-1) MRS. M S SUNDI MR. K SAIKIA (R-3, R-4, R- 6, R-7, R-9) MR. J MAHILARY (R-3, R-4, R-6, R-7, R-9) MR. H ALI (R-1) MR. A K SINGH (R-1) MR.V N UPADHYAY MR. D TALUKDAR (R-3, R- 4, R-6, R-7, R-9) MR. S S A RAHMAN (R-1) MR. P SUNDHI
4	Crl.Rev.P./407/2011 WITH LCR 5 FILES, P.B.-3, FIXED	SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA	PP, ASSAM

5 **WITH**
[Crl.Rev.P./393/2011](#)

DILIP KUMAR SHYAM
Versus
THE STATE OF ASSAM

MR.D K BHATTACHARYYA PP, ASSAM
MR. A K BHATTACHARYYA
MR. S BORTHAKUR
MR.T DEURI
MR.G BOKALIAL
MR.S DUTTA
MR. D GOGOI

ORDERS

6 [Review.Pet./124/2024](#)
WP(C) 1755/2014(D/O), FIXED

FORCE NO 850872588 ASSISTANT SUB
INSPECTOR/ GENERAL DUTY PRATAP
CHANDRA NAYAK
Versus
THE UNION OF INDIA AND 4 ORS

MR. R MAZUMDAR
MS T WAPANGLA
MR. R DEKA
DY.S.G.I.

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3806/2024 FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
<u>MOTION</u>				
2	AB/3376/2024	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI MS S BORA J PEGU	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./2109/2024 WITH CASE RECORD(SCANNED COPY), B/O, (ASSIGNED BY HON'BLE THE CHIEF JUSTICE)	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
4	Bail Appln./3640/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
5	Bail Appln./3784/2024 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR M RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
7	AB/614/2024 FIXED	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
8	AB/1793/2024 FIXED	SABIR HOSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
9	AB/1963/2024 FIXED	MANJAY KUMAR VERMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

10	AB/2062/2024 FIXED	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
11	AB/2063/2024 FIXED	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
12	AB/2573/2024 FIXED	MAJLUM HOQUE Versus THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
13	WITH AB/2147/2024	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
14	AB/2834/2024 FIXED	MOHBUBUR RAHMAN @ MAMON AHMED Versus THE STATE OF ASSAM,	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3855/2024 WITH OFFICE NOTE	RANJEET MANDAL @ RANJIT MANDAL Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
MOTION				
2	Crl.Rev.P./512/2024	ADITYA HARALALKA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
3	Crl.Rev.P./513/2024	MD. INAMUL HUDA AND ANR. Versus THE STATE OF ASSAM AND ANR.	S AHMED	PP, ASSAM
4	Crl.Rev.P./514/2024	HARUN RASHID Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
5	Crl.Rev.P./515/2024	MUGIBUTDDIN AHMED @ ANUJ Versus ARIF AHMED AND ANR	MR. N BORUAH MR S ARAFAT	PP, ASSAM
	WITH I.A.(Crl.)/1265/2024 in Crl.Rev.P./515/2024	MUGIBUTDDIN AHMED @ ANUJ Versus ARIF AHMED AND ANR	MR. N BORUAH	MR S ARAFAT PP, ASSAM
6	Crl.Pet./1552/2024 B/O	MD. MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. J ALI	PP, ASSAM
7	Crl.Pet./1561/2024	DEBRAJ DAS Versus NAMITA DAS AND ANR.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
8	Crl.Pet./1562/2024	DR. JAHER ALI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR A U AHMED MS. H SARMA	PP, ASSAM
9	Crl.Pet./1563/2024	MONTI DUTTA Versus MANUJ KUMAR SHARMA	MR. P BOIRAGI MR. S J SARMAH MR. M P BORAH	
10	Crl.Pet./1564/2024	DR PARTHA ROY Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MS T NANDI	PP, ASSAM

11	Crl.Pet./1565/2024	ARVIND KUMAR KHEMKA Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR S R A NASER	PP, ASSAM
12	Crl.Pet./1566/2024	GHUTUMAL @ GHUTU SEIKH Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
13	Crl.Pet./1567/2024	EBRAHIM ALI @ IBRAHIM ALI @ LAMBOO Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
14	Crl.Pet./1568/2024	MD. NURUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR. T MOHAMMAD MR. M SARMA	PP, ASSAM
15	Crl.Pet./1569/2024	SIRAJ ALI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	PP, ASSAM
16	Crl.Pet./1570/2024	MAHIM BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	Crl.Pet./1571/2024	JIMPI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
18	Crl.Pet./1572/2024	KARTIK DAS Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. M DAS MR. S BATHARI	PP, ASSAM
19	Crl.Pet./1573/2024	PRANAB NARAYAN DEV @ KUMAR PRANAB NARAYAN DEV Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA MR. R ALI	PP, ASSAM
20	Crl.Pet./1574/2024	SRI RANA RANJIT SARMA AND ANR Versus M/S MPI ASSOCIATES AND ANR	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	
21	Crl.Pet./1575/2024	SRI MON BAHADUR LIMBU Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
22	Crl.Pet./1576/2024	AMINA BEGUM Versus THE STATE OF ASSAM	MR. D ZAKARIA	PP, ASSAM
23	Crl.Pet./1577/2024	SRI SOURAV AGARWAL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
24	Crl.Pet./1578/2024	GANESH CHAUHAN AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
25	Crl.Pet./1579/2024	PARVEZ ALAM AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MD. MEMON AHMED	PP, ASSAM
26	Crl.Pet./1580/2024	AFROZA RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. A BARUAH MR. J P MORE	PP, ASSAM
27	Crl.Pet./1581/2024	ANJAN SHARMA Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR B P BORAH J DASGUPTA MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
28	AB/3375/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR. I A HAZARIKA MS. K VERMA MR. I U CHOWDHURY I KUMARI	PP, ASSAM

ADMISSION

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,20th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Review.Pet./145/2024 IN RSA 214/2013(D/O)	MANDIRA DAS Versus AJIT GHOSH	MR. J LASKAR MRS. R DEVI MR. A R TAHBILDAR
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BAIL HEARING (BA)

2	Bail Appln./2987/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. D J KAPIL PP, ASSAM
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BAIL HEARING

3	AB/2132/2024 FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH MR. A AHMED(INFORMANT) PP, ASSAM
4	WITH AB/2060/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH MR. A AHMED(INFORMANT) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 P/H	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
ORDERS				
2	MACApp./721/2018 WITH LCR 2 FILES	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	MS C MEDHI MR. S NATH MR E AHMED (R-1) MR. T U LASKAR (R-1)
3	MACApp./842/2018 WITH LCR 1 FILE	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
4	MACApp./375/2022 WITH LCR	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD JUBAIRUL ISLAM AND 2 ORS	MR. A BHATTACHARYYA	
5	MACApp./547/2022 B/O	ORIENTAL INSURANCE COMPANY LTD . Versus ROMANTI BRAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR N N UPADHYAYA (r-1) MR. D K BAGCHI (r-1) MR D MONDAL (R1-R4) DR. UTPALJEET BARUAH (R1-R4) MS. R R SARMAH BARUAH (R1-R4) MR D BORUAH (r-1) MR. B B KAKATI (r-1)
	WITH I.A.(Civil)/3800/2022 in MACApp./547/2022	ROMANTI BRAH AND 5 ORS Versus ORIENTAL INSURANCE COMPANY LTD .	MR D MONDAL	MS. R D MOZUMDAR
6	MACApp./123/2023 WITH LCR, B/O	NATIONAL INSURANCE COMPANY Versus PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	
7	MACApp./348/2024	AYUB AHMED Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	MR. P M TALUKDAR MR. R BAISHYA
8	CRP(IO)/434/2024 B/O	THE ASSAM COMPANY LIMITED AND ANR Versus PRAKASH CHANDRA SAIKIA	MR. A SARMA MR B KAUSHIK MR. K KALITA MS G SWAMI	MRS. S ROY MS F N ZAMAN

9	I.A.(Civil)/1556/2024 FIXED in RSA/2534/2024	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	W.H. DEVI (R-1) MR. R ALI (R-1)
	WITH RSA/2534/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
10	I.A.(Civil)/3977/2024 CAVT. NO.10832/024, in MACApp./13532/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./13532/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/15209/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI	

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